

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 223 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2020

Name of the Company: Narayan Steel
V/s
Sangani Infrastructure India Pvt Ltd

Section: 9 of Insolvency and Bankruptc Code, 2016

ORDER

Learned PCA Dr. Hiten Parikh appeared for the Operational Creditor.

Notice has been served to the Corporate Debtor, however no one appeared for the Corporate Debtor, hence, the matter proceeded Ex-parte against the Corporate Debtor.

The matter stands adjourned to 11.01.2021 for further consideration.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 8th day of December, 2020.